

Office of the District Judge, Paschim Medinipur

NOTICE

Dated 13.06.2018

As per Notification No. 1/2018 dated 07.05.2018 the walk-in-interview for the post of One (01) Stenographer and One (01) Group-D in the Court of Additional District & Sessions Judge, Fast Track Courts, Paschim Medinipur will be held on 25.06.2018 at 4.30 p.m. for the selection of Stenographer and Group-D.

The candidates are directed to report before the District Judge's English Department, Paschim Medinipur along with requisite documents at 2.00 p.m. sharp for scrutiny of applications and documents in original.

Nazir to display the same in the Court Notice Board at once.

Chairman,

*Ananya Bandyopadhyay*  
District Recruitment Committee,  
Fast Track Courts  
District Judge's Court,  
Paschim Medinipur,

Office of the District Judge, Paschim Medinipur

Memo No. 6102(6) / XVII-1

Dated, Paschim Medinipur, the 13<sup>th</sup> day of June, 2018.

Copy forwarded for information and necessary action to:-

1. The District Magistrate, Paschim Medinipur with a request to display in the Notice Board.
2. The Additional District & Sessions Judge, Special Court, Paschim Medinipur.
3. The Additional District & Sessions Judge, Fast Track 3<sup>rd</sup> Court, Paschim Medinipur.
4. The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court, Paschim Medinipur.
5. The Chief Judicial Magistrate, Paschim Medinipur.
6. The Registrar in charge of Nezarath Department, Paschim Medinipur.

Chairman,

*Ananya Bandyopadhyay*  
District Recruitment Committee,  
Fast Track Courts  
District Judge's Court,  
Paschim Medinipur,